

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **25.04.2024** THROUGH VIDEO CONFERENCE

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**PRESENT:** HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : Ananda Vikatan productions Pvt Ltd  
Vs  
Fair Beat Herbals Cosmetics Pvt Ltd

**MAIN PETITION NUMBER** : CP(IB)/1/CHE/2023

**(IA/MA) APPLICATION NUMBERS**

IA(IBC)/446(CHE)2024

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**ORDER**

Present: Mr. Kaushik Narayanan, Ld. Counsel for Applicant.  
Mr. Sivaraman, Ld. Counsel for Respondent Nos. 1 and 2.

None for R3, despite service.

List the application for appearance / reply on **28.05.2024** with the other applications.

-sd-  
[VENKATARAMAN SUBRAMANIAM]  
MEMBER (TECHNICAL)

MS

-sd-  
[SANJIV JAIN]  
MEMBER (JUDICIAL)